



Punjab Vidhan Sabha

Sixth (Budget) Session

Unstarred Questions

12 March 2024

Total Questions - 7

Augmentation of power distribution system as per demand

343 Dr. Sukhwinder Kumar Sukhi (Banga):

Public Works (B&R), Power:-

Will the Power Minister be pleased to state: -

a) the number and details of various Sub-Stations which were under load and over load during the peak period of the power demand of the State from the year 2022 till now, the various works done alongwith the amount incurred to upgrade the Power Distribution System by the State Government in the financial year 2022-23 and 2023-24 till date separately;

b) the policy of State Government to ensure upgrade of the Power Distribution System in advance from time to time as per the increasing power demand of the State every year in future?

Commissioning of closed/incomplete STPs in the State

355 Dr. Sukhwinder Kumar Sukhi (Banga):

Local Government,Parliamentary Affairs :-

Will the Local Government Minister be pleased to state the number of closed/incomplete STPs in the State, the time as to when the same were constructed alongwith amount of money spent on them, the loss d suffered due to their closure and non-maintenance, the reasons for not commissioning these STPs on time alongwith the time by which these STPs are likely start functioning; the district-wise details be provided ?

Details of the action taken by the Government to complete the projects within the stipulated time

357 Dr. Sukhwinder Kumar Sukhi (Banga):

Public Works (B&R), Power :- Will the Public Works (B&R) Minister be pleased to state the number of projects/works of the Public Works Department which have not been completed on time since the financial year 2017- 2018 till date, the reasons for non-completion of such projects within the stipulated time and whether any responsibility has been fixed by the Government to ensure the timely completion of the projects in future alongwith the action taken by the Government in this regard so far; the details thereof ?

Details of the action taken by the government to make the farmers of the State self - reliant and empowered

360 Dr. Sukhwinder Kumar Sukhi (Banga):

Agriculture & Farmers Welfare, Animal Husbandry, Fisheries and Dairy Development, Food Processing :- Will the Agriculture Minister be pleased to state the action taken by state government to make the farmers of the state self - reliant , empowered and capable of supplying agricultural products to the markets of the country as well as the world; the details be provided?

Details of Food Safety Licenses issued in Constituency Khadoor Sahib

397 Sardar Manjinder Singh Lalpura (Khadoor Sahib):

Health & Family Welfare, Medical Education & Research, Elections :-

Will the Health and Family Welfare Minister be pleased to state :-

a) the total number of food safety licences issued in the Khadoor Sahib Constituency;

b) the process of applying / renewing these licences and the government fee of the same and the time limit for which it is valid and the name of the competent authority to issue these licences;

c) the name of establishments which are required to obtain food safety licence and if such establishments do not obtain a food safety licence, the penalty / punishment for not obtaining a licence;

d) the number of such food safety licences in Constituency Khadoor Sahib which are expiring on 30.05.2024 alongwith the details thereof?

Details of Pending Mutations of Villages in Constituency Khadoor Sahib

398 Sardar Manjinder Singh Lalpura (Khadoor Sahib):

Revenue, Rehabilitation and Disaster Management, Water Supply & Sanitation:-

Will the Revenue Minister be pleased to state :-

a) the number of days to register the mutation and if the mutation is not registered in appropriate time by the employee/ officers then the action to be taken against them;

b) the government fee for the same and to which officer / employee of which office level this fee has to be deposited or at the Sewa Kendra / Tehsil Office;

c) the number of mutations of the villages related to Constituency Khadoor Sahib lying pending alongwith the time since when and the names of officers/employees with whom the same are pending togetherwith the reasons of its pendency and the action taken thereon;

d) the time by which the pending mutations are likely to be registered; the details thereof ?

Hiring labour from other States in Punjab under MGNREGA Act

405 Sh. Dinesh Kumar Chadha (Rupnagar):

Transport, Rural Development & Panchayats :-

Will the Rural Development and Panchayats Minister be pleased to state

whether labour from other States, who have Aadhaar cards/voter cards from other States, can work in Punjab under the MGNREGA Act; if so, in which condition can they work; the details thereof ?

Chandigarh, 160001.
Monday 11th March, 2024.

R.L. Khatana,
Secretary.